

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.11/UHC/Admin.A/2023

Dated: Jan.10, 2023

Shri Anirudh Bhatt, 3rd Additional District & Sessions Judge, Haridwar is posted as 2nd Additional District & Sessions Judge, Haridwar in the vacant Court.

No.12/UHC/Admin.A/2023

Dated: Jan.10, 2023

Shri Ritesh Kumar Srivastava, 4th Additional District & Sessions Judge, Haridwar is posted as 3rd Additional District & Sessions Judge, Haridwar vice Shri Anirudh Bhatt.

No.13/UHC/Admin.A/2023

Dated: Jan.10, 2023

Shri Seash Chandra, 5th Additional District & Sessions Judge, Haridwar is posted as 4th Additional District & Sessions Judge, Haridwar vice Shri Ritesh Kumar Srivastava.

No.14/UHC/Admin.A/2023

Dated: Jan.10, 2023

Pursuant to Government Notification No. 03/XXX(4)/2023-04(1)/2018 dated 05.01.2023, Shri Mukesh Chandra Arya, Chief Judicial Magistrate, Haridwar, on his promotion in Uttarakhand Higher Judicial Service Cadre in the pay scale of ₹ 144840-194660 (J-5), is posted as 5th Additional District & Sessions Judge, Haridwar vice Shri Seash Chandra.

No.15/UHC/Admin.A/2023

Dated: Jan.10, 2023

Pursuant to Government Notification No. 03/XXX(4)/2023-04(1)/2018 dated 05.01.2023, Ms. Manju Singh Munday, Chief Judicial Magistrate, Bageshwar, on her promotion in Uttarakhand Higher Judicial Service Cadre in the pay scale of ₹ 144840-194660 (J-5), is transferred and posted as Additional District & Sessions Judge, Khatima, District Udham Singh Nagar vice Shri Dharam Singh.

No.16/UHC/Admin.A/2023

Dated: Jan.10, 2023

Ms. Sangeeta Rani, Civil Judge (Sr. Div.), Haridwar is posted as Chief Judicial Magistrate, Haridwar vice Shri Mukesh Chandra Arya.

No.17/UHC/Admin.A/2023

Dated: Jan.10, 2023

Shri Rahul Kumar Srivastava, 1st Additional Civil Judge (Sr. Div.), Haridwar is posted as Civil Judge (Sr. Div.), Haridwar vice Ms. Sangeeta Rani.

No.18/UHC/Admin.A/2023

Dated: Jan.10, 2023

Ms. Gunjan Singh, Civil Judge (Sr. Div.), Bageshwar is posted as Chief Judicial Magistrate, Bageshwar vice Ms. Manju Singh Munday.

The Chief Judicial Magistrate, Bageshwar shall have the additional charge of the Court of Civil Judge (Sr. Div.), under the provisions of Notification No. 179/Nyaya Anubhag/2001 dated 17th March, 2001, until regular posting of Presiding Officer in the Court of Civil Judge (Sr. Div.), Bageshwar.

Note:

- (A) Recommendation for the name of Shri Rajendra Joshi, District & Sessions Judge, Nainital (previously recommended for the post of Presiding Officer, Labour Court, Kashipur, District U.S. Nagar), is being sent to the Government for his posting as Presiding Officer, Labour Court, Haridwar.

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- (B) Recommendation for the name of Shri Dharam Singh, Additional District & Sessions Judge, Khatima, District Udham Singh Nagar is being sent to the Government for his posting as Presiding Officer, Labour Court, Kashipur, District Udham Singh Nagar.

By Order of the Court,

Sd/-

(Vivek Bharti Sharma)
Registrar General

No.191/UHC/Admin.A/2023

Dated: Jan.10, 2023

Copy forwarded to: -

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship Hon'ble the Chief Justice.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officer (s), Haridwar, Nainital and Udham Singh Nagar for information and necessary action.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-II**